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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

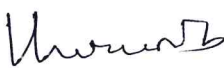

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TPC/215/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : BALAJI KNIT FASHIONS
NAME OF THE RESPONDENT(S) : PINKY ENTERPRISES PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. THIRUNAVUKKARASU	Counsel for Petitioner	
	V. HARI KUMAR for Syer & Thomas	Counsel for Respondents	

ORDER

Mr. B.Thirunavukkarasu, Counsel for Petitioner present. Mr. V.Harikumar, Counsel for Respondent present. Counsel for Petitioner has complied ^{with} the provisions of Section 9(3)(b)(c) of I & B Code, 2016. Counsel for Respondent ^{and} prayed time for arguments. Put up on 13.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)